

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 03.06.2021

MORNING SESSION	AFTERNOON SESSION
1. OS 180-2012	16.OS 232-2014
2. OS 474-2014	17.OS 76-2012
3. OS 92-2018	18.OS 392-2013
4. OS 268-2018	19.OS 546-2014
5. OS 18-2014	20.OS 152-2010
6. OS 252-2017	21.OS 322-2013
7. OS 288-2018	22.OS 89-2001
8.OS 26-2019	23.OS 204-2017
9.OS 28-2019	24.OS 128-2021
10.OS 38-2019	25.EX 29-2011
11.OS 156-2019	26.FDP 1-2012
12.OS 286-2017	27.CC 671-2015
13.OS 192-2008	28.C.Misc 97-2021
14.OS 130-2010	29.C.Misc 98-2021
15.OS 248-2011	30.C.Misc 99-2021

Hosakote
Dated: -02.06.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **03.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 303/2011	16. CC 568/2017
2. OS 271/2012	17. CC 1246/2017
3. OS 51/2013	18. CC 790/2018
4. OS 337/2013	19. CC 1475/2018
5. OS 169/2015	20. CC 2641/2019
6. OS 363/2018	21. CC 817/2020
7. OS 175/2019	22. CC 820/2020
8. CC 1257/2011	23. CC 826/2020
9. CC 1388/2014	24. CC 922/2020
10. CC 128/2016	25. CC 1053/2020
11. CC 129/2016	26. CC 1165/2020
12. CC 772/2016	27. CC 1297/2020
13. CC 234/2017	28. CC 2713/2020
14. CC 941/2020	29. CC 3889/2020
15. PCR 125/2016	30. CrI.Misc 81/2021

Hosakote
02.06.2021

Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.